

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-299(ND)2019

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.01.2020

NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.
M/s. Parivartan Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

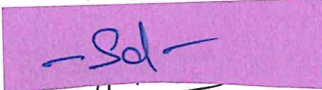
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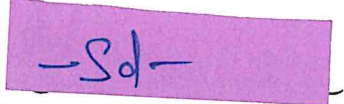
Present: Counsel for the Petitioner

ORDER

Certain clarification is required by the Bench in respect of the resolution passed by the COC to proceed with liquidation more specifically its voting pattern.

To come up for further consideration on 5th February 2020.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)